



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
27	I.A.(Civil)/924/2024 FIXED (GREEN BENCH) in PIL/18/2023	PRAMOD KALITA AND 2 ORS Versus THE UNION OF INDIA AND 17 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S K MEDHI (r-1,3) DY.S.G.I. SC, GMC SC, G M D A SC, FOREST SC, WATER RESOURCE SC, PCB
	WITH PIL/18/2023	PRAMOD KALITA AND 2 ORS Versus THE UNION OF INDIA AND 17 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S K MEDHI (r-1,3) DY.S.G.I. SC, PCB SC, WATER RESOURCE SC, FOREST SC, G M D A SC, GMC
- FOR FRESH ADMISSION WITH STAY/BAIL -				
28	WA/113/2024 B/O	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM SC, FISHERY
	WITH I.A.(Civil)/1062/2024 in WA/113/2024	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM SC, FISHERY

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
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23)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
32	WP(C)/1954/2024 B/O	MUZZAMAL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
ADMISSION				
33	WP(C)/3923/2023 FIXED	SHRI SUKUMAR BASUMATARY Versus STATE OF ASSAM AND 7 OTHERS	MR. B K DAS MR H P GUWALA H P NEOG	SC, BTC SC, WPT AND BC SC, FINANCE
34	WITH WP(C)/3915/2023	SHRI SUNIL KUMAR ROY @ SUNIL CH. ROY Versus STATE OF ASSAM AND 7 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, BTC SC, WPT AND BC SC, FINANCE

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2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
39 WP(C)/1811/2024 FIXED	TAZUL ISLAM Versus THE STATE OF ASSAM AND 15 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM
40 WP(C)/1926/2024 B/O	M/S. ASSOCIATED IRON AND STEEL CO., Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, FINANCE AND TAXATION
41 WP(C)/1936/2024 B/O	NIZAMUDDIN AHMED Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
42 WP(C)/1937/2024 B/O	M/S Associated Iron And Steel Co Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
ADMISSION			
43 WP(C)/3946/2023 FIXED	MRS. PURABI DEKA AND ANR Versus THE STATE BANK OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. B CHAKRABORTY (R-4) MR AJIT DAS (R-3) MR. S Ali (R-1 TO 3) MR. S P BHATTACHARJEE (R-4) MS. M BORAH MR K DAS (R-1 TO 3) MS K BASUMATARY (R-4) MR R K SAHA (R-4)
44 WP(C)/1394/2024 CAVT. NO.00922/024, FIXED	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. A I KATHAR MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. S CHAUHAN GA, ASSAM MR B B NARZARY MR R DHAR SC TRIBAL AFFAIRS (PLAIN) FOR CAVEATOR
ORDERS			
45 I.A.(Civil)/8/2024 B/O in WP(C)/2817/2023	SAURAV DAS, Versus HARIPADA DAS AND 5 ORS.	MR. D HUSSAIN	SC, CO OP MR. S BANIK

WITH
[WP\(C\)/2817/2023](#)

HARIPADA DAS
Versus
THE STATE OF ASSAM AND 4 ORS

MR. S BANIK
MR. R A CHOUDHURY
MR. R A MAZUMDER
MR. D. BORAH

MR. A R BHUYAN (r-6)
SC, CO OP
MR. S BANIK
MR N Z CHOUDHURY (r-6)
MR N A MAZARBHUIYA (r-6)

46 **WITH**
[WP\(C\)/3499/2023](#)

SAMBHU BAISHNAB
Versus
THE STATE OF ASSAM AND 22 ORS

MR. M NATH
MR. A BHATTACHARJEE
D J CHAKMA

SC, CO OP

WITH
[I.A.\(Civil\)/3035/2023](#)
in [WP\(C\)/3499/2023](#)

SAURAV DAS,
Versus
SOURAV BAISHNAB AND 22 ORS.

MR. U K NAIR
MR. D HUSSAIN
MR. R A CHOUDHURY
MD I H LASKAR
MR M ISLAM

SC, CO OP
MR. M NATH
MR. A BHATTACHARJEE

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LEAVE NOTE OF ADVOCATES FOR 05/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
40	WP(C)/3288/2017 FIXED	LAKHESWAR BASUMATARY and 15 ORS. Versus KARBI ANGLONG AUTONOMOUS COUNCIL and 7 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	MR. B J TALUKDAR MS. M KECHII (R4) SC, K A A C
41	WP(C)/8579/2019 FIXED	BISHWAJIT KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K SINGHA MR. M K SARMA MR K BARMAN MR G DAS MR. A BHARALI MR. G PATHAK	GA, ASSAM MR D NATH (R-8) SC, PWD
42	WP(C)/2671/2021 FIXED	MORZINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
ORDERS				
43	WP(C)/6594/2023 B/O	FAYZUL HOQUE MAZUMDER AND 17 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAJUMDAR MR. R MAJUMDAR MRS. R RONGMEI MS. J GHOSH	MR. P J PHUKAN GA, ASSAM MS. M BHATTACHARJEE MR. C SHARMA SC, G U

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
21	I.A.(Civil)/1647/2023 FIXED in Mat.App./3983/2023 WITH Mat.App./3983/2023 (Filing Number)	XXXX XXXX Versus XXXX XXXX XXXX XXXX Versus XXXX XXXX	MR. R DE MS. D PATHAK MR. R DE	DR. N DEKA MS P CHAKRABORTY MS N MANSURI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
25	WP(C)/4013/2023 FIXED	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
26	WP(C)/1595/2024 FIXED	G4S SECURE SOLUTIONS (INDIA) PVT LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HAJURI MR A BHATRA N DHAR	GA, ASSAM
27	WITH WP(C)/5782/2020	G4S SECURE SOLUTIONS PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. B D DEKA MR D BHUYAN MS R GANGAWAT	GA, ASSAM
28	WITH WP(C)/5752/2021	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BHATRA MR. B D DEKA MR D BHUYAN MR A BHATRA	GA, ASSAM
29	WITH WP(C)/4096/2022	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HAJURI MR A BHATRA	GA, ASSAM
30	WITH WP(C)/3556/2023	G4S SECURE SOLUTIONS (INDIA) PVT LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HAJURI MR. M DAS MR A BHATRA MR A DEKA	GA, ASSAM

31	WITH WP(C)/301/2024	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR A BHATRA	GA, ASSAM
ORDERS				
32	WP(C)/5765/2023 B/O	RAMENDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
33	I.A.(Civil)/1077/2024 B/O in WP(C)/1636/2024	RIMJIM SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MR. M MORE MR. N D SARMA MR. A BORPUZARI MR. P K SHARMA	DY.S.G.I. SC, NHM SC, HEALTH
	WITH WP(C)/1636/2024	RIMJIM SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MR. M MORE MR. N D SARMA MR. A BORPUZARI MR. P K SHARMA	DY.S.G.I. SC, NHM SC, HEALTH

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19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024
22)	MR. N SHARMA	08-04-2024	To	22-04-2024
23)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	Tr.P.(C)/34/2024 B/O	ARUP SAIKIA Versus SAGAR STEELS	MR. K R BOROOAH	
ORDERS				
45	MC/18/2024 in Tr.P.(C)/79/2022 (D/O), B/O in Tr.P.(C)/79/2022	BIPIN CHANDRA DAS Versus KHEMRAJ THAPA	MR. B C DAS	

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
14)	MR. M RAHMAN	02-04-2024	To	21-04-2024
15)	MR D K BORDOLOI	04-04-2024	To	05-04-2024
16)	MR A W AMAN	04-04-2024	To	08-04-2024
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19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024
22)	MR. N SHARMA	08-04-2024	To	22-04-2024



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[For Friday,5th April 2024]

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
13	I.A.(CrI.)/1236/2023 WITH LCR 1 FILE(SCANNED COPY), B/O in CrI.Pet./912/2023 WITH CrI.Pet./912/2023	DR. GAYATRI BARUAH Versus DR. MANDEEP PHUKAN,	MR. S C BISWAS MR. P S BISWAS	MR S M ABDULLAH P PP, ASSAM
		DR. MANDEEP PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MR. J ALI MD R ISLAM MD IMRAN	MR. S C BISWAS MR. P S BISWAS (R-2) MS. R DEVI (R-2) PP, ASSAM
MOTION				
14	AB/741/2024 BY SLIP	SAMIR CHOUDHURY Versus THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./765/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NOOBA MEITEI AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
16	Bail Appln./943/2024 FIXED	SHAMSUL HOQUE Versus THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR A BANERJEE MS. K DEY	PP, ASSAM
BAIL HEARING				
17	AB/766/2024 FIXED	MUSTAFA AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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[For Friday,5th April 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[THIS BENCH WILL SIT AT 10:30 AM OR IMMEDIATELY AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE KAKHETO SEMA AND HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING.

LEARNED COUNSEL CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 8 (FIRST FLOOR)]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/995/2024 B/O in WP(C)/1644/2024 WITH WP(C)/1644/2024	JONALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, P H E
		JONALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, P H E

LEAVE NOTE OF ADVOCATES FOR 05/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

38	CRP(IO)/419/2019 FIXED	ON THE DEATH OF LATE NOYJUDDIN SK, HIS LEGAL HEIRS SO FAR UDDIN AND 4 ORS Versus MOHAR ALI SK AND 3 ORS	MR P DEKA MR. A CHETIA MR R HOQUE MS A P KAKOTY	MR M H AHMED (R-3) I AMIN (R-3) MR. O ULLAH (R-3)
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LEAVE NOTE OF ADVOCATES FOR 05/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,5th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./890/2024 WITH OFFICE NOTE, FIXED	NEKIBUR RAHMAN @ NEKIBUR Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
56	Bail Appln./1012/2024 B/O	ASHISH DEBBARMA AND ANR Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
MOTION				
57	Crl.Rev.P./125/2024 FIXED	SRI BIKASH RANJAN DAS Versus SMTI. BHANITA KALITA	MR. P P MEDHI MR. G BARGAYARY	
BAIL HEARING (BA)				
58	Bail Appln./4436/2023 WITH CASE RECORD(SCANNED COPY), B/O	MANGAL DAS Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MR UNUSH KHAN	PP, ASSAM
59	Bail Appln./4603/2023 FIXED	MD SADDAM Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
60	Bail Appln./430/2024 FIXED	DIPANKAR ROY Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
61	Bail Appln./740/2024 WITH OFFICE NOTE, FIXED	MRINAL KUMAR SAIKIA Versus THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	MR. A K BHUYAN MR. M MORE PP, ASSAM
62	Bail Appln./763/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SEWA SINGH Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
63	Bail Appln./774/2024 FIXED	MOHIBUL SIKDAR Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
BAIL HEARING				
64	AB/659/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

6	Bail Appln./917/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JOYCHARAN BISWAS Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 05/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./934/2024 (CONNECTED WITH ITEM NO. 32 IN THE DAILY CAUSE LIST), FIXED	MD. BABUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR J RAHMAN MD K RAHMAN	PP, ASSAM
BAIL HEARING				
56	AB/685/2024 FIXED	REZABUL HOQUE @ REJABUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
57	AB/840/2024 B/O	SANJIB DAS AND ANR Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	PP, ASSAM
ORDERS				
58	I.A.(CrI.)/308/2024 FIXED in AB/706/2024 WITH AB/706/2024	FALANI BEGUM, Versus THE STATE OF ASSAM, FALANI BEGUM AND 5 ORS. Versus THE STATE OF ASSAM	MR. R DE MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM PP, ASSAM

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16)	MR A W AMAN	04-04-2024	To	08-04-2024
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18)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
19)	MS. M JAIN	08-04-2024	To	23-04-2024
20)	MR. N ALAM	08-04-2024	To	20-04-2024
21)	MR. S P ROY	04-04-2024	To	05-04-2024
22)	MR. N SHARMA	08-04-2024	To	22-04-2024
23)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,5th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
49	Bail Appln./634/2024	ABDUL JALIL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
MOTION				
50	AB/918/2024 FIXED	SHAHAB UDDIN AHMED Versus THE STATE OF ASSAM	MR P KATAKI MR M HALOI MS. T BEGUM	PP, ASSAM
51	AB/919/2024 B/O	SURAJIT DAS Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI MR. M KALITA	PP, ASSAM
ADMISSION				
52	Crl.A./84/2024 FIXED	NURUL ALI @ PARA Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR A AHMED U U KHAN	PP, ASSAM
	WITH I.A.(Crl.)/290/2024 in Crl.A./84/2024	NURUL ALI @ PARA Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR A AHMED U U KHAN	PP, ASSAM
BAIL HEARING (BA)				
53	Bail Appln./4136/2023 (AT 2:30 PM), WITH CASE RECORD(SCANNED COPY), FIXED	MD. MOKIM AND ANR. Versus THE UNION OF INDIA	MS. S K NARGIS MS N SULTANA	SC, NCB
54	Bail Appln./162/2024 (AT 2:30 PM), WITH CASE RECORD(SCANNED COPY), FIXED	PAPPU CHATTERJEE Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
55	Bail Appln./364/2024 (AT 2:30 PM), WITH CASE RECORD(SCANNED COPY), FIXED	HAFIJUL MANDAL AND ANR. Versus NARCOTICS CONTROL BUREAU	MR D K MEDHI P BORUAH	SC, NCB
56	Bail Appln./449/2024 (AT 2:30 PM), WITH CASE RECORD(SCANNED COPY), FIXED	RABI AHMED BARBHUIYA Versus UNION OF INDIA.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
57	Bail Appln./518/2024 (AT 2:30 PM),WITH CASE RECORD(SCANNED COPY), FIXED	RAJDEV KUMAR @ RAJDEV SINGH Versus THE UNION OF INDIA	MR S RAHMAN MS. S PHUKAN MR U PANDEY	SC, NCB
	WITH I.A.(Crl.)/310/2024 in Bail Appln./518/2024	RAJDEV KUMAR @ RAJDEV SINGH Versus THE UNION OF INDIA	MR S RAHMAN	

58	Bail Appln./533/2024 (AT 2:30 PM),WITH CASE RECORD(SCANNED COPY), FIXED	ONAM LAKHIKANTA SINGH Versus UNION OF INDIA	MS. S K NARGIS MR. K SINGHA MS S BEGUM MS N SULTANA	SC, NCB
59	Bail Appln./586/2024 (AT 2:30 PM), WITH CASE RECORD(SCANNED COPY), FIXED	SURAJ SINGH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
60	Bail Appln./707/2024 (AT 2:30 PM), FIXED	PRADIP DAS @ PRADIP TALUKDAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM	SC, NCB
61	Bail Appln./965/2024 WITH OFFICE NOTE, FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM,	MR. A CHAMUAH MR. S D ROY MR. A R KASHYAP	PP, ASSAM
<u>BAIL HEARING</u>				
62	AB/349/2024 FIXED	JITENDRA KR SAH Versus THE STATE OF ASSAM AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
63	AB/638/2024 FIXED	SHOHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED	PP, ASSAM S AHMED (R-2)
64	AB/699/2024 WITH OFFICE NOTE, FIXED	APNOOR HUSSAIN @ APNUR Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MS M M DAS MR. A A MONDAL MR A ALAM	MR R A AHMED (r-2) MS S PARBIN (r-2) PP, ASSAM
<u>ORDERS</u>				
65	Crl.A./192/2023 WITH LCR 4 FILES, FIXED	NIJUT BORMOHOLIA Versus THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
	WITH I.A.(Crl.)/456/2023 in Crl.A./192/2023	NIJUT BORMOHOLIA Versus THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
66	I.A.(Crl.)/654/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./277/2023	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S A SIKDER MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH Crl.A./277/2023	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S A SIKDER MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
67	Crl.A./26/2024 WITH LCR 12 FILES, FIXED	DEBASHREE CHETIA @ DEBASRI CHETIA Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
	WITH I.A.(Crl.)/89/2024 in Crl.A./26/2024	DEBASHREE CHETIA @ DEBASRI CHETIA Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
68	Crl.Pet./59/2024 FIXED	M/S BHARALI COMMERCIALS PVT LTD AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N N JHA MR. M BERIA MS M SAHOO D DAS	MR. K D CHETRI MR. P BAJAJ PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR. O P BHATI	11-03-2024	To	07-04-2024
4)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
5)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
6)	MR. B NATH	22-03-2024	To	05-04-2024
7)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
8)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
9)	MR. K P PATHAK	22-03-2024	To	05-04-2024
10)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
11)	MR. S SARMA	05-04-2024	To	05-04-2024
12)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
13)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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[For Friday,5th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
49 WP(C)/4889/2023 B/O, WITH OFFICE NOTE	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU.
50 WP(C)/1846/2024 BY SLIP	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS D BARUAH	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (R-3,4,5)
51 WP(C)/1941/2024 B/O	THE GOVERNING BODY OF KHERAJKHAT COLLEGE Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MS L HMAR	SC, HIGHER EDU
<u>ADMISSION</u>			
52 WP(C)/3491/2023 BY SLIP	BABUL KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, HIGHER EDU MR. D A KAIYUM (r-5) MR Z HUSSAIN (r-3,4) MS B B AHMED (r-3,4) MR. RASHIDUL ISLAM (r-3,4) MR. M S MONDAL (r-5)
<u>ORDERS</u>			
53 Cont.Cas(C)/113/2023 FIXED	PRIYARANJAN DAS AND 16 ORS. Versus PANKAJ CHARKRAVARTY	MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA	MR. D SAIKIA (r-1) MR. J HANDIQUE (r-1) MR. S DUTTA (r-1)
54 WP(C)/3531/2023 B/O	UTTAM KUMAR ADHYAPOK Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR P H KONWAR	SC, HIGHER EDU

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